

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CRI-40/2020

Suraj Subhash Tendulkar

... Petitioner.

Versus

Mrs. Sangeeta S. Tendulkar & Anr.

... Respondents.

None for the petitioner.

Ms. A. Fernandes, Advocate for the respondent no.1.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 25th September, 2020.

P.C.

The learned counsel for the respondent no.1 is said to be in personal difficulty.

2. Post the matter on 9.10.2020.

DAMA SESHADRI NAIDU, J.

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